

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.151
196/241/242/ND/18

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors

Vs.

M/s. B.K. Gears Pvt. Ltd.

...APPLICANT

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 01.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.09.2021.


(Madhu Narula)
Court Officer